

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5791
ANSWERED ON:02.05.2013
FREIGHT CONCESSION FOR SALT
Thakor Shri Jagdish

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways grant concession in freight for ordinary iodized salt only;
- (b) if so, the details thereof including the details of categories of salt in view of freight concession;
- (c) whether the Railways propose to grant similar concession in freight for refined salt also; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.5791 BY SHRI JAGDISH THAKOR TO BE ANSWERED IN LOK SABHA ON 02-05-2013 REGARDING FREIGHT CONCESSION FOR SALT

(a) to (d): Yes, Madam. As compared to other essential commodities such as foodgrains (class-130) , salt is classified at a lower rate (class-110). In order to further cushion the impact of railway freight on the price of salt as applicable to the common man, a distance-based, graded freight concession scheme exists in the case of booking of non refined salt meant for human consumption (both iodized as well as salt meant for iodization) as under:

Distance (Km)	Concession on .	Minimum freight
	normal freight rates	
1-1000	Nil	As applicable
1001-1500	10%	Not less than freight for distance 1000 Kms.
1501-2000	15%	Not less than concessional freight for distance 1500 Kms.
2001-3000	20%	Not less than concessional freight for distance 2000 Kms.
3001 & above	25%	Not less than concessional freight for distance 3000 Kms.

There is no proposal to extend this concession scheme to refined salt, free flow salt, branded vacuum salt etc. at present.